

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
I.A. NO. OF 2012
IN
CIVIL APPEAL NOS. 1175-1177 OF 2012

MARGARET ALMEIDA & ORS.ETC.ETC.

Appellant (s)

VERSUS

BOMBAY CATHOLIC COOP.HNG.STY.LTD.& ORS.

Respondent(s)

Date: 08/02/2012 This Interlocutory Application was mentioned
today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s)

Mr. Mukul Rohatgi, Sr. Adv. (MENTIONED BY)
Mrs. Shally Bhasin Maheshwari, Adv.

For Respondent(s)

Mr. Shyam Divan, Sr. Adv.
Mr. Pratap Venugopal, Adv.
for M/S. K.J. John & Co.

Mr. Mahesh Agarwal, Adv.
for Mr. E.C. Agrawala, Adv

Mr. Abhinav Vasisht, Sr. Adv.
Mr. Nikhil Nayyar, Adv.

Ms. Garima Prashad, Adv.

Mr. P.S. Sudheer, Adv

UPON being mentioned the Court made the following
O R D E R

List the I.A. on Monday i.e. 13th February,
2012.

(VINOD LAKHINA)
Court Master

(SAVITA SAINANI)
Court Master